

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GOEL AGRIGREEN FIELDS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GOEL AGRIGREEN FIELDS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13.09.2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MP2006PTC018959
5.	Address of the registered office and principal office (if any) of corporate debtor	Khasara No. 3, Kesla Village, Itarsi, Distt. Hoshangabad. 461111 MP INDIA
6.	Insolvency commencement date in respect of corporate debtor	Date or order 26.07.2019 (Certified copy of order received on 04.09.2019)
7.	Estimated date of closure of insolvency resolution process	02.03.2020 (180 days from the date of receipt of certified copy of the order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Amresh Shukla IBBI/IPA-001/IP-P00120/2017-18/10255
9.	Address and e-mail of the interim resolution professional, as registered with the Board	F-05, Jaideep Complex, 112, Zone-II, M.P. nagar, Bhopal- 462011. insolvencyprofessionalsindia@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	F-05, Jaideep Complex, 112, Zone-II, M.P. Nagar, Bhopal- 462011. cirp.goelagrigreenfields@gmail.com
11.	Last date for submission of claims	18.09.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link:..... Physical Address:..... N.A.

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Goel Agrigreen Fields Private Limited on 26.07.2019, certified copy of the order received on 4.09.2019.

The creditors of Goel Agrigreen fields Private Limited, are hereby called upon to submit their claims with proof on or before 18.09.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of Interim Resolution Professional

: Amresh Shukla

Date : 05.09.2019

Place : Bhopal

